

**National Company Law Tribunal**


**Allahabad Bench**

**CP NO 18/ND/2010**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017**

**NAME OF THE COMPANY: MACI Organics Ltd**

**SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act, 2013**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain ABBAS	Adv	Pet.	
<u>2.</u>	Kumar Dhananya	Adv	Resp.	K. Dhananya

**Order dated 21.02.2017**

**CP No. 18/ND/2010 MACI Organics Ltd**

The parties are represented by their respective counsel. Mr. Kumar Dhananya, Advocate files Vakalat for respondent No.2. He requests some more time for receiving instructions from the respondent. In view of the above, further opportunity is granted. The case is listed for final hearing on 27.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)